

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

1) CA/422/2022
C.A(CAA)/183(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.09.2022**

NAME OF THE PARTIES: DVK Investment Pvt Ltd

UNDER SECTION 230 Rule 11 NCLT

ORDER

Ms. Vidhisha Poonja, counsel appearing for the Applicant is present.

Order not pronounced. List this matter on **15.09.2022**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

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